

**MINUTES OF THE MEETING NO. 06 (2019-20) OF EXPORT FACILITATION COMMITTEE (EFC)**  
**HELD ON 26.09.2019 at 3:00 PM AT UDYOG BHAWAN, NEW DELHI**

Meeting No. 06 (2019-20) of EXIM Facilitation Committee (EFC) held under the Chairmanship of Shri Vijay Kumar, Addl. DGFT on 26.09.2019 at 3:00 PM in Room No. 4, H-Wing, Udyog Bhawan, New Delhi to consider the applications for export of 'restricted' items.

2. The following members attended the meeting:-

- (i) Shri Arun Kumar, Under Secretary, DPIIT
- (ii) Shri Nand Lal, Consultant, DPIIT
- (iii) Dr. Muzamil Rehman, Asst. Director, Ministry of Ayush
- (iv) Dr. Rajnish Kumar Gautham, Research Officer, Ministry of Ayush
- (v) Shri Vinod Kumar, Technical Officer, MoEF&CC (SU Division)
- (vi) Shri Yogesh Kumar, JSO, DoAH&D

In attendance:

- (i) Shri Arunoday Goswami, Joint DGFT
- (ii) Shri Nitish Suri, Dy. DGFT
- (iii) Shri Vinod Kumar Sharma, FTDO

3. Altogether 53 applications (including 14 deferred cases) were considered by the EFC, out of which 04 cases were approved, 03 cases were approved post facto, 04 cases were rejected, 03 cases closed and remaining 39 cases have been deferred due to want of comments/NOC from the concerned administrative Ministry / Department or information from the applicants is awaited. The decision of the Committee is indicated in the tabulated statement given below:

**DEPTT. OF AGRICULTURE COOPERATION AND FARMES WELFARE (DoAC&FW) (Seed Cases)**

| S. No. | Name of the Firm                                   | File No.                | Item Description                                        | Date of receipt of application | Decision of EFC / remark                                                                                                                                     |
|--------|----------------------------------------------------|-------------------------|---------------------------------------------------------|--------------------------------|--------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1.     | M/s Sagoma Impex Pvt Ltd, Gujarat                  | 01/91/110/195/AM19/EC   | Onion seeds                                             | 17-01-19                       | <b>Deferred</b> due to want of comments / NOC from DoAC&FW. DoAC&FW is requested to provide the comments urgently since the case is very old.                |
| 2.     | M/s 5P Hortiplex, Tamil Nadu                       | 01/21/101/50032/AM20/EC | Seeds - santalum album(sandal wood tree)                | 11-05-19                       | <b>Deferred</b> due to want of comments / NOC from DoAC&FW. Application forwarded to MoEF&CC (SU Div.) for their Addl. Comments.                             |
| 3.     | M/s Maharashtra Hybrid Seeds Co. Pvt. Ltd., Mumbai | 01/21/101/50112/AM20/EC | Indian Planting Seeds for Sowing (Rice of Seed Quality) | 05-09-2019                     | <b>Deferred</b> since the NOC received from the DoAC&FW is of a date prior to the application date. A fresh NOC will be required to process the application. |

|     |                                            |                         |                                  |          |                                                                                                                                                                                        |
|-----|--------------------------------------------|-------------------------|----------------------------------|----------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 4.  | M/s Nunhems India Private Limited, Haryana | 01/21/101/50097/AM20/EC | Onion seeds                      | 23-08-19 | <b>Deferred</b> since the NOC received from the DoAC&FW is of a date prior to the application date. A fresh NOC will be required to process the application.                           |
| 5.  | M/s Ajay Kumar, Bihar                      | 01/21/101/50098/AM20/EC | Non basmati rice in husk (paddy) | 23-08-19 | <b>Approved</b> as per the NOC received from DoAC&FW vide OM No. 1-79/2016-SD IV (Pt. – Iv) dated 25.09.2019 for export of 15000 MT Non Basmati Rice Other than seed quality to Nepal. |
| 6.  | M/s Safal seeds & biotech, Maharashtra     | 01/21/101/50099/AM20/EC | Onion seed - Bombay red          | 31-08-19 | <b>Deferred</b> since the NOC received from the DoAC&FW is of a date prior to the application date. A fresh NOC will be required to process the application.                           |
| 7.  | M/s Safal seeds & biotech, Maharashtra     | 01/21/101/50100/AM20/EC | Onion seed - Bombay red          | 31-08-19 | <b>Deferred</b> since the NOC received from the DoAC&FW is of a date prior to the application date. A fresh NOC will be required to process the application.                           |
| 8.  | M/s Safal seeds & biotech, Maharashtra     | 01/21/101/50101/AM20/EC | Onion seed - Bombay red          | 31-08-19 | <b>Deferred</b> since the NOC received from the DoAC&FW is of a date prior to the application date. A fresh NOC will be required to process the application.                           |
| 9.  | M/s Safal seeds & biotech, Maharashtra     | 01/21/101/50102/AM20/EC | Onion seed - Bombay red          | 31-08-19 | <b>Deferred</b> since the NOC received from the DoAC&FW is of a date prior to the application date. A fresh NOC will be required to process the application.                           |
| 10. | M/s Safal seeds & biotech, Maharashtra     | 01/21/101/50103/AM20/EC | Onion seed - Bombay red          | 31-08-19 | <b>Deferred</b> since the NOC received from the DoAC&FW is of a date prior to the application date. A fresh NOC will be required to process the application.                           |

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| 11. | M/s Safal seeds & biotech, Maharashtra             | 01/21/101/50104/AM20/EC | Onion seed - Bombay red                        | 31-08-19 | <b>Deferred</b> since the NOC received from the DoAC&FW is of a date prior to the application date. A fresh NOC will be required to process the application. |
| 12. | M/s Safal seeds & biotech, Maharashtra             | 01/21/101/50105/AM20/EC | Onion seed - Bombay red                        | 31-08-19 | <b>Deferred</b> since the NOC received from the DoAC&FW is of a date prior to the application date. A fresh NOC will be required to process the application. |
| 13. | M/s Safal seeds & biotech, Maharashtra             | 01/21/101/50106/AM20/EC | Onion seed - Bombay red                        | 31-08-19 | <b>Deferred</b> since the NOC received from the DoAC&FW is of a date prior to the application date. A fresh NOC will be required to process the application. |
| 14. | M/s Safal seeds & biotech, Maharashtra             | 01/21/101/50107/AM20/EC | Onion seed - Bombay red                        | 31-08-19 | <b>Deferred</b> since the NOC received from the DoAC&FW is of a date prior to the application date. A fresh NOC will be required to process the application. |
| 15. | M/s Safal seeds & biotech, Maharashtra             | 01/21/101/50108/AM20/EC | Onion seed - Bombay red                        | 31-08-19 | <b>Deferred</b> since the NOC received from the DoAC&FW is of a date prior to the application date. A fresh NOC will be required to process the application. |
| 16. | M/s Safal seeds & biotech, Maharashtra             | 01/21/101/50109/AM20/EC | Onion seed - Bombay red                        | 31-08-19 | <b>Deferred</b> since the NOC received from the DoAC&FW is of a date prior to the application date. A fresh NOC will be required to process the application. |
| 17. | M/s PHI seeds private Limited                      | 01/21/101/50110/AM20/EC | Hybrid rice paddy Seeds                        | 03-09-19 | <b>Deferred</b> for want of comments / NOC from DoAC&FW.                                                                                                     |
| 18. | M/s Maharashtra Hybrid Seeds Co. Pvt. Ltd., Mumbai | 01/21/101/50111/AM20/EC | Hybrid Rice Paddy Seeds Mahyco-1               | 05-09-19 | <b>Deferred</b> since the NOC received from the DoAC&FW is of a date prior to the application date. A fresh NOC will be required to process the application. |
| 20. | M/s Maharashtra Hybrid Seeds Co. Pvt. Ltd., Mumbai | 01/21/101/50116/AM20/EC | Seeds for sowing - Mahyco 2 (Rice Paddy Seeds) | 06-09-18 | <b>Deferred</b> since the NOC received from the DoAC&FW is of a date prior to the application date. A fresh NOC will be required to process the application. |

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| 21 | M/s Indo American Hybrid Seeds (India) pvt ltd, Bangalore | 01/21/101/50118/AM20/EC | Hybrid rice xplore - 1(oryza sativa)               | 11-09-19   | <b>Deferred</b> due to want of comments / NOC from DoAC&FW.                                                                                                                           |
| 22 | M/s Ayush Store, Bihar                                    | 01/21/101/50119/AM20/EC | Non basmati rice paddy other than seed quality     | 13-09-19   | <b>Approved</b> as per the NOC received from DoAC&FW vide OM No. 1-79/2016-SD IV (Pt. – Iv) dated 25.09.2019 for export of 5100 MT Non Basmati Rice Other than seed quality to Nepal. |
| 23 | M/s Maharashtra Hybrid Seeds Co. Pvt. Ltd., Mumbai        | 01/21/101/50120/AM20/EC | Bt- Cotton seeds                                   | 16-09-19   | <b>Closed:</b> As per present ITC (HS) export policy, 2018, Item to be exported does not come under restricted category.                                                              |
| 24 | M/s J K Agri Genetics Limited                             | 01/21/101/50122/AM20/EC | Bt- Cotton Seeds                                   | 18-09-2019 | <b>Closed:</b> As per present ITC (HS) export policy, 2018, Item to be exported does not come under restricted category.                                                              |
| 25 | M/s J K Agri Genetics Limited                             | 01/21/101/50123/AM20/E3 | Bt- Cotton Seeds                                   | 18-09-2019 | <b>Closed:</b> As per present ITC (HS) export policy, 2018, Item to be exported does not come under restricted category.                                                              |
| 26 | M/s Ravindra Kumar Gupta                                  | 01/21/101/50124/AM20/EC | Non basmati rice (in husk) other than seed quality | 18-09-2019 | <b>Deferred</b> due to want of comments / NOC from DoAC&FW.                                                                                                                           |

### **Department of Animal Husbandry and Dairying**

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| 27 | M/s Vijani Exim Pvt Ltd                                         | 01/91/110/66/AM19/EC    | Murrah Buffalo (M&F)     | 06.03.2019 | <b>Rejected</b> on the basis of comments received from Department of Animal Husbandry Department, Govt. of Uttar Pradesh.                                                                          |
| 28 | M/s JAFFERBHOY SALEHBHOY & CO , MUMBAI MAHARASHTRA, MAHARASHTRA | 01/21/101/50007/AM20/EC | CATTLE FEED (WHEAT BRAN) | 12.04.2019 | Based on the NOC received from DoAHD dated 29.08.2019, export authorization was issued to the firm with the approval of Chairman EFC.<br><b>EFC has approved the case on Ex – Post Facto basis</b> |
| 29 | M/s TRADE IMPEX , KOLKATA, WEST BENGAL                          | 01/21/101/50021/AM20/EC | WHEAT BRAN               | 02.05.2019 | Based on the NOC received from DoAHD dated 29.08.2019, export authorization was issued to the firm with the approval of Chairman EFC.                                                              |

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|    |                                                                            |                         |                                      |            | <b>EFC has approved the case on Ex – Post Facto basis</b>                                                                                                 |
| 30 | M/s Gaurav Patel,<br>Bihar                                                 | 01/21/101/50113/AM20/EC | Rice/paddy<br>husk for<br>Boiler Use | 06-09-19   | <b>Deferred</b> due to want of comments / NOC from DoAH&D                                                                                                 |
| 31 | M/s PEDIGREESTAR<br>EQUINES PRIVATE<br>LIMITED,<br>MUMBAI, MAHARASH<br>TRA | 01/21/101/50066/AM20/EC | LIVE RACE<br>HORSES                  | 18.06.2019 | <b>Approved</b> on the basis of NOC received from DoAHD vide OM No. 110102 (1) /3/2017 - Trade dated 23.09.2019 for export of 3 Live Horses Female to UAE |
| 32 | M/s Biswanath Sil,<br>West Bengal                                          | 01/21/101/50125/AM20/EC | Wheat Bran                           | 19.09.2019 | <b>Deferred</b> due to want of comments / NOC from DoAH&D                                                                                                 |

### Ministry of Environment Forest and Climate Change

| SU Division |                                                                                                    |                       |                                                                                                                |                   |                                                                                                                                                                                                                                                                                                                       |
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| 33          | M/s ARGOS<br>INTERNATIONAL<br>MARKETING<br>PVT.LTD. ,<br>SANTACRUZ EAST<br>MUMBAI, MAHAR<br>ASHTRA | 01/21/101/50031/AM20/ | Red<br>Sanders<br>Wood in<br>Log Form<br>(sourced<br>from<br>confiscated<br>quota of<br>Govt. of<br>karnataka) | <b>08.05.2019</b> | <b>Approved</b> on the basis of NOC received from MoEF&CC vide OM No. 4/2009 – SU dated 19.09.2019 and NOC from CITES Management Authority vide OM No. 3 – 1/2019/WL dated 05.09.2019 for export of 4674.790 Kg of rejected Red Sanders Log Pieces to Hong Kong (sourced from confiscated quota of Govt of Karnataka) |
| 34          | M/s RAATI RAJAN<br>IMPEX ,<br>KOLKATTA, WEST<br>BENGAL                                             | 01/21/101/50012/AM20/ | Red<br>Sanders<br>Wood in<br>Log Form<br>(sourced<br>from<br>confiscated<br>quota of<br>Govt. of<br>karnataka) | <b>22.04.2019</b> | Based on the NOC received from MoEF&CC dated 30.08.2019, export authorization was issued to the firm with the approval of Chairman EFC.<br><br><b>EFC has approved the case on Ex – Post Facto basis</b>                                                                                                              |
| 35          | M/s DISTRICT<br>FOREST OFFICE<br>TIRUPATTUR ,<br>TIRUPATTUR, TAM<br>IL NADU                        | 01/21/101/50084/AM20/ | RED<br>SANDERS<br>WOOD IN<br>LOG FORM<br>(sourced<br>from<br>confiscated                                       | <b>02.08.2019</b> | <b>Deferred</b> due to want of comments/NOC from MoEF&CC (SU Division).                                                                                                                                                                                                                                               |

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|----|---------------------------------------------------------------|-------------------------|-------------------------------------------------------------------------------------------|-------------------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
|    |                                                               |                         | quota of Govt. of Tamil Nadu)                                                             |                   |                                                                                                                                                                                   |
| 36 | M/s DISTRICT FOREST OFFICE TIRUPATTUR, TIRUPATTUR, TAMIL NADU | 01/21/101/50083/AM20/   | RED SANDERS WOOD IN LOG FORM (sourced from confiscated quota of Govt. of Tamil Nadu)      | <u>02.08.2019</u> | <u>Deferred</u> due to want of comments/NOC from MoEF&CC (SU Division).                                                                                                           |
| 37 | M/s ANDHRA FOGAKU PVT LTD, HYDERABAD, TELANGANA               | 01/21/101/50093/AM20/   | RED SANDER WOOD IN FURNITURE SIZES AND BEADS RED SANDER WOOD IN FURNITURE SIZES AND BEADS | <u>19.08.2019</u> | <u>Deferred</u> due to want of comments/NOC from MoEF&CC (SU Division).                                                                                                           |
| 38 | M/s B.Subbarayudu Achari, Andhra Pradesh                      | 01/21/101/50128/AM20/EC | Red Sanders Logs – Pattaland                                                              | <u>22.09.2019</u> | <u>Deferred</u> due to want of information from the firm.                                                                                                                         |
| 39 | M/s MMTC Limited, Kolkata                                     | 01/21/101/50002/AM20/EC | Red sandalwood - Log form (sourced from confiscated quota of DRI)                         | <u>24.09.2019</u> | <u>Deferred</u> due to want of comments / NOC from MoEF&CC (Ozone Cell). Since the application is pending for long, Ozone Cell in MoEF&CC will be requested to expedite comments. |
| 40 | M/s MMTC Limited, Chennai                                     | 01/21/101/50005/AM20/EC | Red sandalwood - Log form                                                                 | <u>24.09.2019</u> | <u>Deferred</u> due to want of comments/NOC from MoEF&CC (SU Division).                                                                                                           |
| 41 | M/s MMTC Limited, Chennai                                     | 01/21/101/50006/AM20/EC | Red sander wood - Log form                                                                | <u>24.09.2019</u> | <u>Deferred</u> due to want of comments/NOC from MoEF&CC (SU Division).                                                                                                           |

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|----|---------------------------|-------------------------|----------------------------|-------------------|-------------------------------------------------------------------------|
| 42 | M/s MMTC Limited, Chennai | 01/21/101/50121/AM20/EC | Red sander wood - Log form | <b>18.09.2019</b> | <b>Deferred</b> due to want of comments/NOC from MoEF&CC (SU Division). |
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### Ozone Cell

|    |                                                            |                         |                                                     |            |                                                                         |
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| 43 | M/s GUJARAT FLUORO CHEMICALS LTD , DAHEJ BHARUCH, Vadodara | 01/21/101/50018/AM20/EC | 500 MT Asahiklin – 225 Feedstock                    | 25.04.2019 | <b>Deferred</b> due to want of comments / NOC from MoEF&CC (Ozone Cell) |
| 44 | M/s GUJARAT FLUORO CHEMICALS LTD , Ranjitnagar, Vadodara   | 01/21/101/50126/AM20/EC | Monochloro Difluoro Methane for Feedstock           | 20.09.2019 | <b>Deferred</b> due to want of comments / NOC from MoEF&CC (Ozone Cell) |
| 45 | M/s GUJARAT FLUORO CHEMICALS LTD , Ranjitnagar, Gujarat    | 01/21/101/50127/AM20/EC | Monochloro Difluoro Methane for Feedstock           | 20.09.2019 | <b>Deferred</b> due to want of comments / NOC from MoEF&CC (Ozone Cell) |
| 46 | M/s GUJARAT FLUORO CHEMICALS LTD , DAHEJ BHARUCH, Vadodara | 01/21/101/50130/AM20/EC | MonoChloro Difluoro Methane HCFC – 22 for Feedstock | 24.09.2019 | <b>Deferred</b> due to want of comments / NOC from MoEF&CC (Ozone Cell) |
| 47 | M/s GUJARAT FLUORO CHEMICALS LTD , Ranjitnagar, Gujarat    | 01/21/101/50131/AM20/EC | Bromo Trifluoro Methane/ Halon 1301 (Feedstock use) | 24.09.2019 | <b>Deferred</b> due to want of comments / NOC from MoEF&CC (Ozone Cell) |
| 48 | M/s GUJARAT FLUORO CHEMICALS LTD , Gujarat                 | 01/21/101/50133/AM20/EC | Asahiklin AK-225 (HCFC-225CA/CB)                    | 25.09.2019 | <b>Deferred</b> due to want of comments / NOC from MoEF&CC (Ozone Cell) |

### HSM Division and DPIIT

|    |                               |                         |                 |            |                                                                                                                                 |
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| 49 | M/s Ujwal Network, Mumbai     | 01/21/101/50114/AM20/EC | Waste Paper     | 06.09.2019 | <b>Rejected</b> on the basis of discussion held in the EFC meeting with the officers of DPIIT and the communication from DPIIT. |
| 50 | M/s Mabel Enterprises, Mumbai | 01/21/101/50129/AM20/EC | Used News Paper | 23.09.2019 | <b>Rejected</b> on the basis of discussion held in the EFC meeting with the officers of DPIIT and the communication from DPIIT. |

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| 51 | M/s Tagala Enterprises, Gujarat | 01/21/101/50132/AM20/EC | Waste Paper | 24.09.2019 | <b>Rejected</b> on the basis of discussion held in the EFC meeting with the officers of DPIIT and the communication from DPIIT. |
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### Ministry of Mines

|     |                                                |                         |                       |            |                                                                       |
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| 52. | M/s PJ Mineral International Pvt. Ltd., Orissa | 01/21/101/50076/AM20/EC | 5000 MT Chromite Sand | 14.07.2019 | <b>Deferred</b> due to want of comments / NOC from Ministry of Mines. |
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### Ministry of Ayush

|     |                                         |                         |                         |            |                                                                                                                                                    |
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| 53. | M/s Jagdish Commercial Services, Punjab | 01/21/101/50029/AM20/EC | 150 MT Nux Vomica Seeds | 06.05.2019 | <b>Deferred</b> due to want of comments / NOC from Ministry of Ayush.<br><br>Further it was decided by EFC to take additional comments of MoEF&CC. |
|-----|-----------------------------------------|-------------------------|-------------------------|------------|----------------------------------------------------------------------------------------------------------------------------------------------------|

**Note :**

(i) **Deferred cases :** Cases shown as **deferred** imply that approval is pending for want of comments/NOC from the concerned Technical Agencies or requirement of additional information/clarification from the applicant firm.

(ii) **Approved cases:** Written permissions for **cases approved by EFC** is issued by DGFT(Hqrs.) to the firm(s) with a copy to Regional Authority (RA) concerned, for issue of export license. The applicant are required to submit their application in e-Com system with Regional Authority concerned alongwith permission letter of DGFT(Hqrs), if not applied earlier, for obtaining export license. No fresh fee is required to be paid. Please note, as per Appendix 2K of FTP-2015-20, the fee for obtaining export license is Rs. 1000/- only (per application) irrespective of item / quantity / FOB value etc.

(iii) **Approved post-facto :** Cases shown as **Approved post-facto** implies that approval against those cases have already been issued by DGFT (Hqrs), with the approval of Chairman, EFC in terms of Para 2.51(c) of HBP (Handbook of Procedure 2015-20). In order to facilitate export, Para 2.51 gives power to Chairman, EFC to issue authorization in those cases, which have been discussed by EFC at least once in previous meeting and got deferred, and where NOCs / recommendations have been received subsequently from the concerned agency(ies) with no divergence in views. However, such cases, shall be brought before EFC in its subsequent meeting for approval on ex-post facto basis.

(iv) **Dropped.** Cases shown as **Dropped** implies that the firm is not responsive to the queries of DGFT or to the concerned Administrative Ministry / Deptt. and has not furnished documents/information/ clarification as called for despite reminders. Such cases are dropped from active agenda of EFC. However, the case can be opened once the documents are received from the firm with fresh date of application.

(v) **Rejected.** Cases which are shown as **Rejected** implies that the EFC, after consultation with the Administrative Ministry / Deptt., decided not to grant authorisation due to reasons such as, proposal not supported by the concerned technical agency. No further communication will be issued by DGFT(Hqrs) in such cases. However, the firm can request for review of the decision of the Committee before DGFT.

(vi) **Closed.** Cases which are shown as **Closed** implies that the EFC, after consultation with the Administrative Ministry / Deptt. has decided to close the case due to the reason that the proposed item to be exported is 'Free' as per the present ITC (HS) Export Policy, 2018 and does not require licence from DGFT.

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